

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 08
145(ND)/2012

IN THE MATTER OF:

SBPL Infrastructure Ltd. & Ors.

.... Applicant/petitioner

v.

SBPL Developers Pvt. Ltd. & Ors.

.... Respondent

Order under Section 397/398

Order delivered on 18.10.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner

Mr. Krishnendu Datta & Mr. Arjun D. Singh,
Advs.

For the Respondent

Mr. Anupm Prakash, Mr. Utkarsh Maria &
Mr. Dheeraj P. Deo, Advs.

ORDER

CA-2205(PB)/2019

This is an application filed by the petitioner.

Notice of the application to non applicant-respondent No. 1 to 4.

Ld. Counsel for the respondent No. 4 accepts notice. Reply be filed within ten days with a copy in advance to the counsel opposite.

Process dasti.

List for further consideration on 15.11.2019.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(DR. DEEPTI MUKESH)
MEMBER(JUDICIAL)